ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2025 HIGH COURT OF MEGHALAYA

Name of the State/UT	(Opening Ba	lance	Ins	stitution du month		Dispo	osal Cases o month		Closi	ng balance of the mo		% Incr pendency v	ease or decr is a vis prev			osal of cases re than five	s which are	more		s which are ears old at e month
High Court	CIVII.	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	782	236	1018	80	20	100	73	12	85	789	244	1033	1.00%	3.39%	1.47%	4	0	4	62	3	65

3(u)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	